F. No. 296/4/2018- CX-9

Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

Office Memorandum

New Delhi, dated the 15.01.2018

Subject:-Weekly Report in respect of important developments in CBEC for the week –08.01.18 to 12.01.18 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week **-08.01.18 to 12.01.18.**

1. Administrative Changes:-

- Order regarding ante-dated notional promotion of Shri M. Chandra Bose in the grade of Joint Commissioner of Customs & Central Excise on ad-hoc basis has been issued vide Office Order No.04/2018 dated 10.01.2018.
- Order regarding placing of services of Shri Giridhar Gopalkrishna Pai, IRS (C&CE:1999), with the Department of
 Justice for the post of Director under Central Staffing Scheme has been issued vide Office Order No.05/2018 dated
 11.01.2018.
- Order regarding ante-dated promotion of Shri Narendra Pal Singh in the grade of Assistant Commissioner of Customs & Central Excise notionally on ad-hoc basis has been issued vide Office Order No. 06/2018 dated 12.01.2018.
- Order regarding extension of period of additional charge of 2 IRS (C&CE) Group 'A' officers to handle the work of Authorised Economic Operator (AEO), has been issued vide Office Order No. 07/2018 dated 12.01.2018.

2. Legislative Changes:-

- Notification No.03/2018 dated 12.01.2018 issued for inclusion of Dhamra and Dighi Ports in the list of ports mentioned in Export Promotion (EP) Schemes Notifications.
- Notification No. 01/2018-Cust (ADD) dated 12.01.2018 issued to withdraw abeyance of notification no.30/2017-Customs (ADD) dated 16.06.2017.
- Notification No. 03/2018-Cust-IV (N.T.) dated 10.01.2018 issued for amendment of notification no.82/2017-Customs (N.T.) dated 24th August, 2017.
- Notification No.04/2018-Cus-IV (N.T.) dated 10.01.2018 issued for amendment of notification No.92/2017-Customs (N.T.) dated 28th Sept, 201.

3. Any Circular:-

• Circular No.02/2018-Cust-IV (N.T.) dated 12.01.2018 issued for know your customers (KYC) norms.

(Vikas) OSD-CX-9

- 1. Chairperson, CBEC
- 2. Member (Customs)
- 3. Member (Admn)
- 4. Member(GST)
- 5. Member(Budget)
- 6. Member(IT)
- 7. Member(CX, ST & Legal)

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